

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 319/MP/2019

Subject : Petition for disputes between Damodar Valley Corporation and BSES Yamuna Power Ltd. in regard to appropriation of payments made by BSES Yamuna Power Ltd. against dues of Damodar Valley Corporation.

Petitioner : Damodar Valley Corporation

Respondents : BSES Yamuna Power Ltd.

Date of Hearing : **10.8.2022**

Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties present : Ms. Anushree Bardhan, Advocate, DVC
Ms. Surbhi Kapoor, Advocate, DVC
Ms. Anukirat Singh, Advocate, DVC
Shri Aneesh Bajaj, Advocate, DVC
Shri Biswajit Mandal, DVC
Shri Bijoy Mukherjee, DVC
Shri Amit Kapur, Advocate, BYPL
Shri Buddy Ranganadhan, Advocate, BYPL
Shri Anupam Varma, Advocate, BYPL
Shri Aditya Ajay, Advocate, BYPL
Shri Rahul Kinra, Advocate, BYPL
Shri Girdhar Gopal Khattar, Advocate, BYPL
Ms. Megha Bajpeyi, BRPL

Record of Proceedings

Case was called out for virtual hearing.

2. At the request of learned counsel for the parties, hearing of the petition was adjourned.
3. The Petition shall be listed for hearing on **6.9.2022**.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

